IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

IN THE MATTER OF:

(IB)-123(PB)/2017

Bank of Baroda

.....Petitioner

Amrapali Infrastructure Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 7

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Ms. Surabhi Khattar & Mr. Aditva Marwah,

Advocates

For the Respondent(s):

Mr. Ajay Kumar Jain & Ms. Shivani Kadam,

Advocates

Mr. Kanwal Goel, Resolution Professional

ORDER

The report of the Resolution Professional is taken on record subject to all just exceptions and shall be considered at the time of passing of final order.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> > (DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet